

IN THE HIGH COURT OF ORISSA AT CUTTACK

WP(C) No.3833 of 2022

*Sri Debakar Behera*

.....

*Petitioner*

Mr. Ashis Kumar Mishra, Adv.

-Versus-

*State of Odisha & Others*

... ..

*Opp. Parties*

Mr. Debakanta Mohanty,  
Additional Government Advocate.

**CORAM:**

**JUSTICE S. TALAPATRA**

**JUSTICE SAVITRI RATHO**

**ORDER**

**03.07.2023**

**Order No.**

11.

1. This matter is taken up through Hybrid Arrangement (Virtual/Physical Mode).
2. Let the matter be listed on 07.08.2023 at the request of Mr. Ashis Kumar Mishra, learned counsel appearing for the petitioner.
3. In the meanwhile, the petitioner shall be at liberty to file the response in respect to the affidavit filed by the Opposite Parties.
4. Mr. Debakanta Mohanty, learned Addl. Government Advocate has appeared for the Opposite Parties.

**(S. Talapatra)**  
**Judge**

**(Savitri Ratho)**  
**Judge**